

Annexure-7

Name of the corporate debtor: Gkem International Private Limited

Date of commencement of CIRP : 06th March 2023

List of creditors as on: 28th March 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes	Govt. of NCT of Delhi	3/21/2023	3,044,268.00	3,044,268.00	Unsecured	No	NA	-	-	-	-	The claims have been accepted subject to the following: The erstwhile directors are not cooperating and have not shared/given access to the books of accounts of the company. For this I have moved the application for non cooperation to the Honourable NCLT, Chandigarh Bench for necessary directions. Thus if there is any change in the claimed amount when verified with books of accounts, the same shall be intimated to your office.
	Total			3,044,268.00	3,044,268.00								

